

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/01003/2017**

Friday, this the 23<sup>rd</sup> day of February, 2018.

**CORAM:**

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER  
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Anju Sreedharan, 32 years,  
W/o. Anurrop. S,  
Staff Nurse, ESIC Hospital,  
Udyogamandal, Ernakulam – 683 501. - Applicant

[By Advocate Mr. C.S.G. Nair]

**Versus**

1. Director General, Employees' State Insurance Corporation,  
Panchadeep Bhavan, CIG Marg, New Delhi.
2. Deputy Director, Employees' State Insurance Corporation,  
Panchadeep Bhavan, CIG Marg, New Delhi.
3. Medical Superintendent,  
ESIC Hospital, Asramam,  
Kollam District – 691 002.
4. Medical Superintendent, ESIC Hospital, Udyogamandal,  
Ernakulam District – 691 002. - Respondents

[By Advocate : Mr. T.V. Ajayakumar]

The application having been heard on 23.02.2018, the Tribunal on the same day delivered the following:

**ORDER**

**Per: U. Sarathchandran, Judicial Member**

Mr. C.S.G. Nair, learned counsel for the applicant submitted that in the light of the reply statement filed by the respondents in this O.A, the applicant is satisfied with the steps taken by the respondents and hence they are withdrawing the O.A.

2. We permit the applicant to withdraw the O.A. O.A is disposed of as withdrawn. No order as to costs.

(Dated, 23<sup>rd</sup> February, 2018.)

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

ax

**(U. SARATHCHANDRAN)  
JUDICIAL MEMBER**

### Applicant's Annexures

Annexure A1 True copy of Advertisement.

Annexure A2 True copy of the Office Order No. 99/2017 dated 30.11.2017 issued by the 2<sup>nd</sup> respondent.

Annexure A3 True extract of the Circular No. A22/15/01/IRT/2017-Medical VI dt: 31.01.2017 in respect of Staff Nurses issued by the 2<sup>nd</sup> respondent.

Annexure A4 True copy of the Circular dt: 06.07.2017 showing the staff strength as on 31.03.2017 in the three ESIC Hospitals in Kerala.

Annexure A5 True copy of the seniority list dt: 28.10.2016.

Annexure A6 True copy of the extract of the advertisement dt. 03.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

Annexure A7 True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 11.8.2015 issued by the 1<sup>st</sup> respondent.

Annexure A8 True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 29.09.2016 issued by the 1<sup>st</sup> respondent.

### Annexures of Respondents

Annexure R-1 True copy of ESIC Headquarters Office Memorandum No. W-17/11/1/N.S/2017/Med.-IV dated 23.01.2018.

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